



**GOVERNMENT OF JAMMU AND KASHMIR**  
**DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS**  
(Establishment Section) Civil Secretariat  
Srinagar/Jammu.

Subject:-Constitution of Departmental Committees for recruitment to the Class-IV posts (Kashmir Division).

Government Order NO: 3458 -LD(Estt) of 2018.  
Dated : 01 - 06 - 2018.

Sanction is accorded to the constitution of District Level Committees for recruitment to the Class-IV posts in the Department of Law, Justice and Parliamentary Affairs and its Subordinate Offices. The Committee shall consist of the following, namely:-

S/Shri.

1. Achal Sethi, - Chairman.  
Special Secretary.
2. Director Litigation, - Member  
Kashmir.
3. An officer of the rank of Deputy - Member  
Secretary to be nominated by  
the Divisional Commissioner,  
Kashmir.

By Order of the Government of Jammu and Kashmir.

Sd/-

(Abdul Majid Bhat)

Secretary to Government,

Department of Law, Justice and Parliamentary Affairs.


NO: LD(Estt) 2015/DRC.


Dated: 01 - 06 - 2018.

Copy to the:-

1. Divisional Commissioner, Kashmir for information and necessary action.

2. Commissioner/Secretary to Government, General Administration Department.
3. Concerned officers for information.
4. Private Secretary to the Hon'ble Minister for Law, Justice and Parliamentary Affairs for information of the Hon'ble Minister.
5. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
6. Government Order file.
7. Concerned file.

  
(Riaz Ahmad Riaz) 01.06.2018  
Deputy Legal Remembrancer,  
Department of Law, Justice and Parliamentary Affairs.

  
01.06.2018